NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1280/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

Sodexo Food Solutions India Pvt. Ltd.

Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE ADVOCATE MADHUN ITHA 14. Madhunith Skinivasan ilb. ADVAYA LEGA. COUNSEL FOR RESPONDENT

KHOOSHNUM R. ADVOCATE

DAVIERVALA a/w. i/b. MULLA &

RIA PANCHAL MULLA ECBEC FOL PETNIL

KlDavisiole

ORDER CP 1280/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. Seeking adjournment for filing Consent Terms. Granted.
- 3. Adjourned to **18.01.2018**.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 08.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)